

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 664 & 706 OF 2019 IN
DFR NO. 1917 OF 2019**

Dated : 2nd May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GVK Power (Goindwal Sahib) Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : -

ORDER

IA NO. 664 OF 2019
(Application for urgent listing)

We have heard learned counsel for the Appellant. For the reasons set out in the application, the IA is allowed.

IA NO. 706 OF 2019 IN DFR NO. 1917 OF 2019

List the matter on **03.05.2019**.

**(S. D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**